[श्री नारायण लाल पंचारिया]

(iii) Action Taken by the Government on the recommendations contained in Chapter–I and final replies included in Chapter–V of the Eighteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in the Sixth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Rural Development (Department of Rural Development);

(iv) Action Taken by the Government on the recommendations contained in Chapter–I and final replies included in Chapter–V of the Twenty-ninth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in the Twenty-second Report (Sixteenth Lok Sabha) on 'Demands for Grants (2016-17)' of the Ministry of Rural Development (Department of Land Resources);

(v) Action Taken by the Government on the recommendations contained in Chapter–I and final replies included in Chapter–V of the Thirtieth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in the Twenty-third Report (Sixteenth Lok Sabha) on 'Demands for Grants (2016-17)' of the Ministry of Drinking Water and Sanitation; and

(vi) Action Taken by the Government on the recommendations contained in Chapter–I and final replies included in Chapter–V of the Thirty-first Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in the Twenty-fourth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2016-17)' of the Ministry of Panchayati Raj.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 18th of July, 2017, has allotted time for Government Legislative Business, as follows:–

Business	Time Allotted
Consideration and passing of the following Bills, as passed by Lok Sabha:-	
(a) The Footwear Design and Development Institute Bill, 2017	One hour
(b) The factories (Amendment) Bill, 2016	Two hours
(c) The Motor Vehicles (Amendment) Bill, 2017	Three hours

	Business	Time Allotted
(d)	The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2017	One hour
(e)	The Collection of Statistics Amendment) Bill, 2017	One hour
(f)	The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2017	One hour

---

REGARDING THE DEMAND FOR INCREASE IN THE SALARIES AND ALLOWANCES OF THE MEMBERS OF PARLIAMENT AND ISSUE RELATED TO PROBLEMS OF FARMERS IN THE COUNTRY

श्री दिग्विजय सिंह (मध्य प्रदेश): माननीय उपसभापति महोदय ...**(व्यवधान)**... माननीय उपसभापति महोदय ...**(व्यवधान)**...

श्री नरेश अग्रवाल (उत्तर प्रदेश): उपसभापति महोदय, मेरा प्वाइंट ऑफ ऑर्डर है।

MR. DEPUTY CHAIRMAN: What is your point of order? ...(*Interruptions*)...

श्री नरेश अग्रवालः माननीय उपसभापति जी, इस सदन की संरचना संविधान के अनुरूप हुई है। संविधान के आर्टिकल 80 में इस सदन की संरचना हुई कि इसमें कितने मेम्बर्स होंगे और उनके क्या वेतन-भत्ते होंगे। श्रीमन्, ऐसा लगता है, जैसे हम बेघर हो गए हैं। वेतन-भत्ते के लिए जो नियम बने, उन नियमों के साथ एक कमेटी बनी ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Where is the point of order in that? ...(*Interruptions*)...

श्री नरेश अग्रवालः सर, प्वाइंट ऑफ ऑर्डर है, आप रुकिए। मैं यह इसलिए कह रहा हूं कि Seventh Pay Commission लागू हो गया और हम लोगों का कहना यह है कि हमारे वेतन-भत्ते के लिए जो कमेटी बनी, जिसके अध्यक्ष उत्तर प्रदेश के मौजूदा मुख्य मंत्री, श्री योगी जी थे, उन योगी जी ने एक संस्तुति भेजी। वह पूरी संस्तुति क्या है, यह कोई नहीं जानता, लेकिन मीडिया में प्रचारित किया जाता है कि देश का सब कुछ खा रहे हैं, तो एमपी खा रहे हैं। एमपी फ्री खा रहे हैं, एमपी फ्री घूम रहे हैं, लेकिन श्रीमन्, सत्य यह है कि हमारी सैलरी, हमारा जो सेक्रेटरी है, उससे भी नीचे है। स्टैंडिंग कमेटी के जो चेयरमैन हैं, उनका जो एडिशनल सेक्रेटरी है, उसकी पे देख लीजिए और चेयरमैन की पे देख लीजिए। एमएलएज़ की सैलरी तीन-तीन लाख रुपए हो गई, लेकिन आज हम कितनी सैलरी पा रहे हैं? सदन के सभी सदस्यों से पूछ लीजिए, हो सकता है कि कुछ लोग 50 हजार रुपए में अपना घर चला लेते हों। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Okay. ...(*Interruptions*)... You have made your point. ...(*Interruptions*)... All right. ...(*Interruptions*)... You have made your point. ...(*Interruptions*)... Yes. ...(*Interruptions*)...

श्री नरेश अग्रवालः श्रीमन्, ऐसा लगता है कि जैसे हम भीख मांग रहे हैं। ...**(व्यवधान)**...